

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF VADERA TRADELINK PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Vadera Tradelink Private Limited
2.	Date of incorporation of corporate debtor	28 Feb., 2008
3.	Authority under which corporate debtor is incorporated / registered	ROC - Jaipur,
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U52190RJ2008PTC026035
5.	Address of the registered office and principal office (if any) of corporate debtor	Regd Office: H- 238/239, 2nd Phase (Extn.) RIICO Industrial Area, Barmer, Rajasthan - 344001
6.	Insolvency commencement date in respect of corporate debtor	19th January 2024
7.	Estimated date of closure of insolvency resolution process	17th July 2024
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Rishabh Chand Lodha Regn. No: IBBI/IPA-001/IP/P-01075/2017-2018/11766
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Add: E-5, Basant Vihar, Bhilwara – 311001 Email: rishabhlodha57@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Add: E-5, Basant Vihar, Bhilwara – 311001 Email: cirp.vadera@gmail.com
11.	Last date for submission of claims	02nd February 2024
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Weblink: https://ibbi.gov.in/en/home/downloads (b) Physical Address: Same as at point no. 09

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Vadera Tradelink Private Limited on **19th January 2024**.

The creditors of **Vadera Tradelink Private Limited** are hereby called upon to submit their claims with proof on or before **02 February 2024** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



RISHABH CHAND LODHA
Interim Resolution Professional
Vadera Tradelink Private Limited
Regn. No: IBB/IPA-001/IP/P-01075/2017-2018/11766
AFA Valid upto: 30.10.2024

Date – 21.01.2024
Place - Bhilwara

योजनाओं के तहत पात्र व्यक्तियों को किया गया लाभान्वित



मरु लहर न्यूज

बालोतरा। विकसित भारत संकल्प यात्रा के तहत शनिवार को जागरूकता वैन बालोतरा पंचायत समिति की ग्राम पंचायत कनेटोर और माजीवाला, गिड़ा पंचायत समिति की ग्राम पंचायत रिडिया तालर और चिड़िया, पाटोदी पंचायत समिति की ग्राम पंचायत नयापुरा और दुगापुरा में पहुंची। इस अवसर पर ग्रामीणों और स्वागत कमेटी ने पारंपरिक तरीके से स्वागत किया। इस दौरान जागरूकता वैन द्वारा केन्द्र सरकार की योजनाओं का प्रचार-प्रसार कर आमजन को जागरूक किया गया। साथ ही विभागों द्वारा हेल्प डेस्क पर योजनाओं में पात्र व्यक्तियों का रजिस्ट्रेशन किया गया। वही चिकित्सा एवं स्वास्थ्य विभाग द्वारा ग्रामीणों की स्वास्थ्य जांच की जाकर उन्हें जन औषधि दवाइयों का वितरण किया गया।

ड्वान द्वारा नैनो फर्टिलाइजर छिड़काव का किया प्रदर्शन

विकसित भारत संकल्प यात्रा के दौरान ग्राम पंचायतों में ड्वान



द्वान नैनो फर्टिलाइजर छिड़काव का प्रदर्शन कर कृषकों को नैनो फर्टिलाइजर का उपयोग करने के लिए जागरूक किया गया। साथ ही कृषि विभाग के अधिकारियों द्वारा किसानों को

जैविक खेती के प्रयोग तथा इसके लाभ के बारे में जानकारी दी गई।

योजनाओं पर आधारित प्रचार सामग्री एवं

कलेण्डर का किया वितरण

संकल्प यात्रा के दौरान केन्द्र सरकार की फ्लैगशिप योजनाओं पर आधारित प्रचार सामग्री व कलेण्डर का वितरण कर ग्रामीणों को जागरूक किया गया। कार्यक्रम के दौरान प्रधानमंत्री नरेन्द्र मोदी की फोटोयुक्त सेल्फी पॉस्टर पर ग्रामीणों में सेल्फी लेने के लिए खासा उत्साह नजर आया।

विकसित भारत बनाने के संकल्प की दिलाई शपथ

संकल्प यात्रा के दौरान ग्राम पंचायतों में आयोजित शिविर में उपखण्ड अधिकारियों द्वारा ग्रामीणों को विकसित भारत बनाने की संकल्प की शपथ दिलाते हुए योजनाओं के बारे में जानकारी दी गई।

विद्यार्थियों व उत्कृष्ट कार्य करने वाले कार्मिकों का किया सम्मान

विकसित भारत संकल्प यात्रा के दौरान विद्यालय स्तर पर श्रेष्ठ प्रदर्शन करने वाले छात्र- छात्राओं तथा उत्कृष्ट कार्य करने वाले कार्मिकों का सम्मान किया गया।



विशाल बाइक रैली का हुआ आयोजन

मरुलहर न्यूज

चोहटन। श्री रामलला मंदिर प्राण प्रतिष्ठा महोत्सव को लेकर शनिवार को हुआ विशाल बाइक रैली का आयोजन। बाइक रैली को चौहटन के पूर्वप्रधान कुंभाराम सेवर, बिजराड सरपंच रूपाराम डऊकिया, जगदीश जाखड़, रंगाराम सियाग ने भगवान श्री राम की झंडिया बंधवाकर बाईकों को रवाना करवाया गोरामा माता मंदिर से शुरू होकर बाइक रैली बिजराड, पोशाल, नमाची की गफन, रमजान की गफन, भोजारिया, रतासर, जैसार राणातली, हुडडों का तला, बजरंगपुरा होते हुए गोरामा माता पर रैली का हुआ विसर्जन।

राम मंदिर प्राण प्रतिष्ठा महोत्सव को लेकर तैयारी जोरों पर। 21 जनवरी को राणातली में जगन्मया माता मंदिर, जैसार, नया भोजारिया में होगी भजन संस्था। इस अवसर पर एक सौ दस से अधिक बाइकर्स ने इस रैली में शामिल होकर इस बाइक रैली का सफल आयोजन किया। इस अवसर में प्रेमराम नैण, भंवरलाल, जसराज शर्मा, भोजाराम सेवर, अचलाराम जाखड़, पाबूलाल गोलवल, भवानी खोथ, जीयाराम सारण, मोहन लाल बेनीवाल, प्रेम जाणी सहित कई रामभक्त उपस्थित रहे।

केंद्रीय सड़क परिवहन मंत्री नितिन गडकरी करेंगे लोकार्पण

102 करोड़ की लागत से बना 02 किलोमीटर लंबा ब्रिज

मरुलहर न्यूज

बालोतरा। बालोतरा शहर में बहु प्रतीक्षित ओवरब्रिज का लोकार्पण माननीय मुख्यमंत्री भजनलाल शर्मा की अध्यक्षता में केंद्रीय सड़क परिवहन एवं राजमार्ग मंत्री श्री नितिन गडकरी द्वारा विडियो कॉन्फ्रेंसिंग के जरिए किया जाएगा।

शहर में राष्ट्रीय राजमार्ग 112 पर 102 करोड़ की लागत से बना 02 किलोमीटर लंबा टू लेन ओवरब्रिज का लोकार्पण कार्यक्रम रविवार को 11 बजे खेड़ रोड पर आयोजित किया जाएगा। इस लोकार्पण कार्यक्रम में उद्योग एवं वाणिज्य राज्यमंत्री श्री कृष्ण कुमार विश्वनोई, केंद्रीय कृषि राज्यमंत्री श्री केशलाश चैधरी, पंचपदरा विधायक डॉ अरुण चैधरी, सिवाना विधायक हमीर सिंह भायल शिरकत करेंगे।

जिले में 22 जनवरी को आधे दिन का सार्वजनिक अवकाश रहेगा

मरुलहर न्यूज

बालोतरा। राजस्थान सरकार ने आदेश जारी कर अयोध्या में होने वाले राम लला जी के प्राण प्रतिष्ठा उत्सव के अवसर पर 22 जनवरी, 2024 को राज्य में दोपहर 2 बजे तक का सार्वजनिक अवकाश घोषित किया है।

जिला कलक्टर सुशील कुमार यादव ने बताया कि सामान्य प्रशासन विभाग की ओर से जारी आदेश के अनुसार राम लला जी की प्राण प्रतिष्ठा पूरे भारत में उत्सव से मनाई जाएगी।

इसे देखते हुए 22 जनवरी को राज्य सरकार के समस्त राजकीय कार्यालयों, राजकीय उपक्रमों एवं शिक्षण संस्थानों में दोपहर 2 बजे तक सार्वजनिक अवकाश रहेगा, जिससे कि राज्य सरकार के कर्मचारियों को उत्सव में भाग लेने में सुविधा हो सके।

विकसित भारत संकल्प यात्रा में भारत सरकार की योजनाओं को लेकर सांवा व जाणियो की बस्ती में शिविर का आयोजन हुआ

मरुलहर न्यूज

धनाऊ। विकसित भारत संकल्प यात्रा में शिविर डे नोटल अधिकारी अमीन खान तहसीलदार धनाऊ एवम मानसिंह विकास अधिकारी धनाऊ के सानिध्य में शिविर का आयोजन किया गया जिसमें आमजन को केंद्र सरकार की विभिन्न योजनाओं के बारे में विस्तृत जानकारी दी गई और उसका लाभ उठाने के लिए ग्रामीणजनों का मार्गदर्शन कर उन्हें योजनाओं से जुड़ने को लेकर प्रेरित किया। प्रधानमंत्री नरेन्द्र मोदी की केंद्र शासित योजना को लेकर सभी लोगों से लाभ उठाने को लेकर अपील की।

भारत संकल्प यात्रा कार्यक्रम के तहत ग्राम पंचायत-सांवा एवम जाणियो की बस्ती में भारत सरकार द्वारा संचालित विभिन्न फ्लैगशिप योजनाओं की जानकारी आमजन के सामने साझा की योजनाओं को प्रत्येक पात्र व्यक्ति तक पहुंचाने हेतु भारत सरकार द्वारा संचालित विकसित भारत संकल्प यात्रा रथ पर लगी एलईडी द्वारा सूचनाओं से अवगत करवाया गया जिसमें केंद्र सरकार द्वारा संचालित योजनाओं जैसे - आयुमान भारत, उज्वला योजना, प्रधानमंत्री सुरक्षा बीमा, पी.एम. किसान सम्मान निधि, दीनदयाल अंत्योदय योजना, जीवन ज्योति योजना, नैनो फर्टिलाइजर योजना, प्रधानमंत्री पोषण योजना, प्रधानमंत्री गरीब कल्याण योजना, स्वामित्व



योजना, प्रधानमंत्री विश्वकामा योजना, किसान क्रेडिट कार्ड योजना, हर घर नल जल जीवन मिशन योजना, मेरा भारत स्वयंसेवक रजिस्ट्रेशन, जनधन योजना, पीएम प्रमाण योजना आदि जैसी प्रमुख केंद्रीय योजनाओं के बारे में जागरूकता बढ़ाने और उनके कार्यान्वयन पर नजर रखने के लिए एलईडी स्क्रीन के माध्यम जानकारी दी गई जिसमें माननीय प्रधानमंत्री के संदेश का प्रसारण किया गया।

विकसित भारत संकल्प यात्रा शिविर में क्यूआर कोड के माध्यम से आम नागरिकों ने विवज प्रतियोगिता में निर्धारित समय में ऑनलाइन प्रश्नों के उत्तर देने को लेकर उत्सुकता के साथ भाग लिया। शिविर में सैकड़ों ग्रामीण ने पहुंचकर विकसित भारत संकल्प यात्रा शिविर के सफल आयोजन में अपनी भागीदारी निभाई। इस शिविर में चिकित्सा विभाग से खंड मुख्या चिकित्सा अधिकारी डॉ महेंद्र यादव, कृषि विभाग से बनवारी लाल सहायक कृषि अधिकारी, शिक्षा विभाग से आदु राम आरपी, जलदाय विभाग से कनिष्ठ अभियंता अशोक कुमार, राजीविका से दिनेश कुमार, महिला एवम बाल विकास विभाग से मीना देवी, पंचायतौराज से सहायक विकास अधिकारी हेमा राम सुथार, सूचना सहायक अशोक गढ़वीर, कंयूटर ऑपरेटर कंवर लाल एवं अन्य कई विभागों के विभागीय अधिकारियों ने शिविर में उपस्थित होकर आमजन को विभाग की कई योजनाओं का पंजीयन कर लाभ दिया।

पीएम श्री केंद्रीय विद्यालय वायु सेना जैसलमेर में विधिक जागरूकता शिविर का हुआ आयोजन

मरुलहर न्यूज

जैसलमेर। पीएम श्री केंद्रीय विद्यालय वायु सेना जैसलमेर में विधिक जागरूकता शिविर का आयोजन किया गया जिसमें विद्यार्थियों को कानूनी जानकारीयें प्रदान की गई। कार्यक्रम के प्रारंभ में प्राचार्य एवं उप- प्राचार्य द्वारा पधारे हुए अतिथिगण जिला विधिक सेवा प्राधिकरण सचिव सुनील कुमार विश्वनोई, इंजमाम उल जाकिर जिला समव्ययक एक्शनएड यूनिसेफ (ठक्कर), आकाश दीप खत्री वरिष्ठ सहायक जिविसेप्रा, राजेश कुमार कनिष्ठ सहायक जिविसेप्रा, श्रवण सिंह एवं मनोहर सिंह जी का पुष्पगुच्छ देकर स्वागत किया गया। सचिव विश्वनोई जी द्वारा बताया गया कि विद्यार्थी देश का भविष्य है। लोकतांत्रिक समाज के उत्तरदायी नागरिक तैयार करने के लिए उन्हें अपने अधिकारों व कर्तव्यों के प्रति



जागरूक करने की अति आवश्यकता है। बालकों के सर्वांगीण विकास के लिए भारत के संविधान और कानूनों में उन्हें कई महत्वपूर्ण अधिकार प्रदान किए गए हैं और उनके हितों का संरक्षण प्रदान किया गया है। सुनील कुमार विश्वनोई ने वीडियो के माध्यम से विद्यार्थियों को नशे की चंगुल में न फंसने की सलाह देते हुए

बताया कि नशा करने से न केवल उस व्यक्ति विशेष बल्कि उसके पूरे परिवार की बर्बादी हो जाती है इसके बारे में ज्यादा से ज्यादा विद्यार्थियों को दूसरे लोगों को जागरूक करना चाहिए तथा लोकतांत्रिक मूल्यों पर प्रकाश डालते हुए उन्होंने शिक्षा के अधिकार अधिनियम के बारे में बच्चों को जागरूक करते हुए यह भी बताया कि

प्रभु श्री राम की तरह मर्यादित होकर अपने जीवन के उत्तरदायित्व का निर्वहन करें: प्रमोद शास्त्री

छठे दिन श्रीराम जयराम जय जय राम के उच्चारण से गुंजा समूचा पंडाल

मरुलहर न्यूज

बालोतरा। श्रीराम चरित्र अति विचित्र है और परम प्रिय भी है। देवता भी श्रीराम के चरित्र के रहस्य को नहीं समझ पाते। ये बात श्री राणी भटियाणी मन्दिर संस्थान (जसोल्धाम) की ओर से चणणामाई मन्दिर में प्रभु श्रीराम मन्दिर (अयोध्या) प्राण प्रतिष्ठा के धार्मिक अनुष्ठान श्रीराम कथा के षष्ठम दिवस पर कथावाचक पुराण मार्तण्ड कथा रसज पंडित प्रमोद शास्त्री ने कही। उन्होंने कहा कि श्रीरामचरित मानस का मुख्य सारांश यही है कि हमें प्रभु श्री राम की तरह मर्यादित होकर अपने जीवन के उत्तरदायित्व को निभाना होगा। उन्होंने कहा कि आज पाश्चात्य संस्कृति के बढ़ते प्रचलन के चलते जिस प्रकार से भारतीय संस्कृति के मूल्यों पर प्रहार हो रहा है, उसी के परिणामस्वरूप आज हमारी युवा पीढ़ी तेजी से भ्रमिंत हो रही है। ऐसे में यदि भारतीय संस्कृति वेदों, पुराणों, ग्रंथों में बताए प्रेरणा प्रसंगों का प्रसार नहीं किया गया तो भविष्य में इसके गंभीर परिणाम हमारी भावी पीढ़ी को भुगतने पड़ेंगे। उन्होंने कहा कि विद्वान बनना आसान है। सुजान और महान बनना भी आसान है, लेकिन इंसान बनना कठिन है। उन्होंने राम मंदिर



सुंदर खड़ेलवाल ने लिया यह रहे मौजूद

कथा के दौरान रामेवरलाल भूटडा, विनोद शर्मा, घनश्यामसिंह शेखावत, छगन, मोहन, भीमजी माली, उदाराम, पारस सुथार, ईश्वरसिंह इंदा, भंवरजी दर्जी, देवेन्द्र कुमार माली, लुंभाराम प्रजापत, अजाराम, प्रतापाराम, विरधाराम लोहार सहित सैकड़ों सनातन धर्म प्रेमीगण मौजूद रहे।

प्रतिष्ठा महोत्सव के धार्मिक आयोजन के तहत सभी धार्मिक समंठों से आह्वान किया कि वे अधिक से अधिक धार्मिक कार्यक्रमों का आयोजन करें, तभी समृद्ध व मर्यादित भारत वर्ष सम्पूचे विश्व का मार्गदर्शन करने में सक्षम हो सकेगा। उसी के साथ श्रीराम जयराम जय जय राम के उच्चारण से समूचा पंडाल भक्तिरस से सराबोर बन गया।

इन्होंने लिया आरती लाभ

श्री राम कथा के षष्ठम दिवस पर खड़ेलवाल समाज की ओर से आरती लाभ श्याम

मरुलहर न्यूज

बालोतरा। उपखण्ड क्षेत्र के पाटोदी तहसील में साधुनी पुरोहितान की अनिता गोस्वामी 67वीं राष्ट्रीय स्तर स्कूल खेलकूद प्रतियोगिता में राजस्थान टीम की ओर खेलकर अपने गांव लौटी अनिता का ब्लॉक स्तर के अधिकारियों ने व ग्रामीणों सम्मान किया। पाटोदी क्षेत्र के साधुनी पुरोहितान गांव की निवासी अनिता पुत्री बाबूपुरी गोस्वामी का पाटोदी सीबीईईओ लच्छाराम सिसग ने राजमावि साधुनी पुरोहितान पहुंचकर खिलाड़ी और कोच का सम्मान किया उन्होंने बताया कि पाटोदी क्षेत्र की क्रिकेट प्रतिष्ठा ने राष्ट्रीय स्तर पर राजस्थान का प्रतिनिधित्व करके अपने माता पिता व गांव जिले का नाम रोशन किया है उन्होंने बताया की क्रिकेट अनिता पूरे पाटोदी क्षेत्र के लिए गर्व की पल है अनिता ने 67वीं राष्ट्रीय स्तर स्कूल खेलकूद

प्रतियोगिता में राजस्थान टीम में अपना खेल दिखाया तथा राष्ट्रीय स्तर पर उप विजेता रही है। राजस्थान टीम के कोच माया जाट और भवेन्द्र जाखड़ ने दूरभाष पर शुभकामनाएं प्रेषित की ६ इस दौरान शारीरिक शिक्षक कोच गुलाबसिंह सरवदी राजमावि साधुनी पुरोहितान के संस्था प्रधान स्कूल स्टाफ मुकनपुर सरपंच प्रतिनिधि सवाई सिंह, उदयपुरी, राणपुरी, सोहनपुरीपन्ब्याराम, शैतान सिंह किशन देवासी सहित कई ग्रामीण एवं शिक्षाविद उपस्थित रहे।

CHANGE OF NAME	
I, MOHAMMAD ASAD resident of 18H/37/C/1P/A, Karamat Ki Chowki, PO-Kareli, G.T.B Nagar, Allahabad Uttar Pradesh, 211 016, declare that, vide Affidavit No.10892 & 10893 both dated 13 Jan 2024 the name of my daughter ATIOA corrected as ATIKA ASAD and Son's name MOHD UMER corrected as MOHAMMAD UMAR	AE(Civ)

प्रपत्र ए सार्वजनिक घोषणा	
[भारतीय दिवाला और शोधन अक्षमता बोर्ड (कार्पोरेट व्यक्तियों के लिए ऋण शोध अक्षमता समाधान प्रक्रिया) विनियमवली, 2016 के विनियम 6 के अधीन]	
वडेटा ट्रेडलिक प्राइवेट लिमिटेड के लेनदारों के ध्यानार्थ संबंधित विवरण	
1. कार्पोरेट लेनदार का नाम	वडेटा ट्रेडलिक प्राइवेट लिमिटेड
2. कार्पोरेट लेनदार के निगमन की तिथि	28 फरवरी, 2008
3. प्राधिकरण जिसके अधीन कार्पोरेट लेनदार निगमित/पंजीकृत है।	रजिस्ट्रार ऑफ कम्पनीज-जयपुर
4. कार्पोरेट लेनदार की कार्पोरेट पहचान संख्या / सीमित दायित्व पहचान संख्या	U52190R/J2008PTCO26035
5. कार्पोरेट लेनदार के पंजीकृत कार्यालय तथा प्रधान कार्यालय (यदि कोई) का पता	पंजीकृत कार्यालय : एच-238 / 239, दूसरा चरण (एक्सटेंशन) चौको औद्योगिक क्षेत्र, बाड़मेर, राजस्थान - 344001
6. कार्पोरेट लेनदार के संबंध में ऋण शोध अक्षमता आरंभन तिथि	19 जनवरी 2024
7. ऋण शोध अक्षमता समाधान प्रक्रिया के समापन की पूर्वानुमानित तिथि	17 जुलाई, 2024
8. अंतरिम समाधान प्रोफेशनल के रूप में कार्यरत ऋण शोध अक्षमता प्रोफेशनल का नाम और रजिस्ट्रेशन नम्बर	ऋषभ चंद लोडा प.सं. :BB/PIA-001/PI/P-01075/2017-2018/11766 एएफए 30.10.2024 तक वैध है
9. अंतरिम समाधान प्रोफेशनल का पता और ई-मेल, जैसा कि बोर्ड में पंजीकृत है।	ई-5, बसंत विहार, मौलवाड़ा - 311001 ईमेल : nishabhloha57@gmail.com
10. अंतरिम समाधान प्रोफेशनल का पता और हेतु प्रयुक्त, पता और ई-मेल	ई-5, बसंत विहार, मौलवाड़ा - 311001 ईमेल : cirp.vadera@gmail.com
11. प्रस्ताव प्रस्तुत करने हेतु अंतिम तिथि	02 फरवरी, 2024
12. अंतरिम समाधान प्रोफेशनल द्वारा धारा 21 की 4 उप-धारा (क) के कर्तव्य (ख) के तहत अभिनिश्चित लेनदारों की श्रेणियां, यदि कोई	लागू नहीं
13. किसी श्रेणी में लेनदारों के अधिकृत प्रतिनिधि के रूप में कार्य करने हेतु प्रत्येक ऋण शोध अक्षमता प्रोफेशनल के नाम (प्रत्येक श्रेणी के लिए तीन नाम)	लागू नहीं
14. (क) संबंधित प्रपत्र और (ख) अधिकृत प्रतिनिधियों का विवरण	(क) वेब लिंक: https://bbi.gov.in/en/home/downloads (ख) भौतिक पता: विडु संख्या 9 के समान यहां उपलब्ध है।
एतद्वारा सूचना दी जाती है कि राष्ट्रीय कम्पनी विधि अधिनियम ने दिनांक 19 जनवरी 2024 को वडेटा ट्रेडलिक प्राइवेट लिमिटेड के ऋण शोध अक्षमता प्रक्रिया आरंभ करके अक्षमता आदेश दिया है।	
वडेटा ट्रेडलिक प्राइवेट लिमिटेड के लेनदारों से एतद्वारा आगे दायें का प्रपत्र 02 फरवरी 2024 को अपना पूर्ण अंतिम समाधान प्रोफेशनल के समक्ष ऊपर आइटम 10 के समक्ष वर्णित पते पर प्रस्तुत करने की मांग की जाती है।	
विकसित भारत के अपने दायें का प्रमाण केवल इलेक्ट्रॉनिक साधनों द्वारा प्रस्तुत करना होगा। अन्य सभी लेनदार अपने दायें का प्रमाण व्यक्तित्व रूप से, डाक द्वारा अपना इलेक्ट्रॉनिक साधनों प्रस्तुत कर सकते हैं।	
दायें के फर्जी अथवा धामक प्रमाण की प्रस्तुति दंडनीय होगी।	ऋषभ चंद लोडा
दिनांक: 21.01.2024 स्थान: मौलवाड़ा	अंतरिम समाधान प्रोफेशनल, वडेटा ट्रेडलिक प्राइवेट लिमिटेड पंजीकरण सं. :BB/PIA-001/PI/P-01075/2017-2018/11766

Canara Bank Circle Office No. 1, Orbit Mall, Ajmer Road, Jaipur-302006. Ph: 0141-222993, www.canarabank.com

BRANCH OFFICE PREMISES REQUIREMENT

Offers are invited under TWO-BID SYSTEM from the owners of commercial space Preferably in the Ground Floor as per banks requirement with required Power load for Bank Branch/Office at following Locations.

Name of Place	Locality	Carpet Area (Sq.ft)
Hanumanagar	Shubhash Chowk and Nearby Area	Approx 2000 Sqft.
Sikar	District court and Nearby area	Approx 2200 Sqft.

Applicants are requested to submit Technical & Financial Bid in Two Separate sealed cover envelopes to the office of undersigned by 05.02.2024 upto 3:00 PM along with copies of site plan, property documents, building photos, commercial permission letter etc. The offer documents can be downloaded from our website www.canarabank.com or can be obtained from nearby branches of canara bank. The bank reserves the right to reject any/all offers without assigning any reasons. Further modification to this shall be placed in the website of Bank only.

Date: 21.01.2024 Asst. General Manager

AXIS BANK Axis Bank Limited, Shanti Tower 3rd Floor, Hawa Sadak, Civil Lines, Jaipur - 302006 Registered Office Axis Bank Limited, Titwala, Opp. Samarthwara Temple, Law Garden, Elit Road, Ahmedabad - 380006

AUCTION NOTICE

As per the order dated 08-01-2024 passed by the Ld. ACMM, Meeenakh Tiwari District Court, Jaipur - 1, in case dated Axis Bank Ltd. Vs. Suresh Nagar below mentioned company is entitled to sell the vehicles

Bank Customer Name	Vehicle Details
Amit Kumar	vehicle model type SCORPIO bearing registration number HR26ET5396 Engine No. XMMAM18204 and Chassis No. - MAA12XZM2N2A13558
Amit Kumar	vehicle model type SCORPIO bearing registration number HR26ET9857 Engine No. XMMAM18204 and Chassis No. - MAA12XZM2N2A13558
Rekha Devi	vehicle model type SCORPIO bearing registration number HR26EU0520 Engine No. XMMAM18200 and Chassis No. - MAA12XZM2N2A13559
Anju Singh	vehicle model type FORTUNE bearing registration number RI41UN1515 Engine No. 1G0A674752 and Chassis No. - MBMBA3F80835290822

That the above said vehicle is presently parked at SHRIRAM AUTOMAL INDIA LIMITED, BEHIND PINK PEARL, VILLAGE NARSINGHPURA, TEHSIL SANGANER, AJMER ROAD. A public auction for the same shall be held on 29-01-2024 at 10 AM at SHRIRAM AUTOMAL INDIA LIMITED, BEHIND PINK PEARL, VILLAGE NARSINGHPURA, TEHSIL SANGANER, AJMER ROAD. Interested buyer may inspect the vehicles at the location mentioned above on 24-01-2024 between 10 AM to 4 PM and can contact Mr. Shankar Singh - 9213430937& Mr. Karunesh - 7742866000.

Axis Bank Limited, Shanti Tower, 3rd Floor, Hawa Sadak, Civil Lines, Jaipur - 302006

WISAKHAPATNAN METROPOLITAN REGION DEVELOPMENT AUTHORITY

"e"-Procurement Request For Proposal (RFP) Notice

VMRDA, Visakhapatnam invites Bids on "e" Procurement Platform for the following works 20/2023-24/OSD(Projects)/CEISE-IEEE-IKV/MRDA DL.20.01.2024 (2" Call) DEVELOPMENT & OPERATION OF ADVENTUROUS SPORTS/ACTIVITIES AT KAILASAGIRI, VISAKHAPATNAM.

Last date: 30.01.2024, 3.30pm. For further details please log on to www.approvement.gov.in Sd/- METROPOLITAN COMMISSIONER, VMRDA

अलवर जिला दुग्ध उत्पादक सहकारी संघ लि. अलवर

15/20200-2018 & GMP CERTIFIED ORGANIZATION

Alwar Zilla Dugdh Utpada Sahakar Sangh Ltd. Alwar (Raj.)

कर्मचारी-30/03/04/संघ/संघ/2024/85379-85 सं. निर्वाह सूचना दिनांक-20.01.2024

अलवर जिला दुग्ध उत्पादक सहकारी संघ लि., अलवर में नए तकनीकी अधिकारियों के कार्य हेतु ऑन लाइन निविदा http://eproc.rajasthan.gov.in, वेबसाइट पर आमंत्रित की जाती है। निविदा को विस्तृत करने, अमान्यता प्राप्त एवं सफलतापूर्वक विक्रय की जानकारी वेबसाइट www.sppp.rajasthan.gov.in पर उल्लेखित प्रश्न संख्या SLRC01295 पर देखी जा सकती है। (एस.टी.सी.एन) प्रबन्ध संचालक

Regional Stressed Asset Recovery Branch: Baroda Bhawan Ind Road, 13 Airport Plaza, Durgapura, Tonk Road, Jaipur-302018 Phone: 0141-2727166, Email: armjai@bankofbaroda.com

POSSESSION NOTICE (For Immovable property/ies)

(As per Appendix IV read with rule 8 (1) of the security interest (Enforcement) Rules, 2002) Whereas, The undersigned being the Authorized Officer of the Bank of Baroda under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (54 of 2002) and in exercise of powers conferred under section 13(12) read with Rule 3 of the Security Interest (Enforcement) Rules, 2002 issued a Demand Notice dated 03.12.2022 Calling upon the borrower Mr. Brijesh Kumar Agarwal S/o Ramavtar Agarwal (Borrower) and Mrs. Reshu Agarwal W/o Mr. Brijesh Kumar Agarwal (Borrower) to repay the amount mentioned in the notice being Rs. 35.94 Lakhs/- (Rupees Thirty Five Lacs and Ninety Four Thousand Only) as on 02.12.2022 (inclusive of interest upto 10.07.2022) plus unapplied interest plus unsecured interest and other applicable charges together with further interest thereon at the contractual rate plus costs, charges and expenses till date of payment within 60 days from the date of receipt of the said notice. The borrower having failed to repay the amount, notice is hereby given to the borrower and the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him/her under sub section (4) of the section 13 of the Act read with Rule 9 of the Security Interest (Enforcement) Rules, 2002 on this 16th Day of January of the year 2024.

The Borrower/Guarantors/Mortgagors in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of the Bank of Baroda for an amount Rs. 43,52,392.02 (Rupees Forty Three Lacs Fifty Two Thousand Three Hundred Ninety Two and Three Paise Only) as on 31.12.2023 plus unapplied interest and other applicable charges/expenses interest w.e.f. 01.01.2024 and further interest thereon at the contractual rate plus costs, charges and expenses till date of payment. The Borrowers attention is invited to provision of sub section (8) of section 13 of the Act, in respect of time available, to redeem the secured assets.

Description of the Immovable Property

All that part and parcel of the of Flat No 306, "Wing-C" 3rd Floor, "Shivraj Residency" Omare City, Ajmer Road, Jaipur admeasuring 1765 Sq. Ft. (Pratap Singh Meena)

Date: 16.01.2024 Place: Jaipur Chief Manager & Authorised officer

BRANCH- DHOLPUR COLLECTORATE

SYMBOLIC POSSESSION NOTICE (For Immovable property)

(Appendix IV under the Act rule-8(1))

Whereas, The undersigned being the Authorized Officer of the PUNJAB NATIONAL BANK under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of powers conferred under section 13(12) read with Rule 3 of the Security Interest (Enforcement) Rules, 2002, issued a Demand Notice dated 04.10.2023, calling upon the borrower Mr. Brijesh Kumar Singh Sikarwar S/o Sahab Singh Sikarwar and Co-Borrower Mrs. Sharda Singh Sikarwar W/o Brijesh Kumar Singh Sikarwar R/O Plot No. 45, and 44A Hundwalpur Colony, Ondela Road, Dholpur-328001 to the amount mentioned in the notice Rs. 9,45,816.06 (Rs. Nine Lacs Forty Five Thousand Eight Hundred Sixteen and Six Paise Only) as on 30.09.2023 with further interest and other charges within 60 days from the date of receipt of the said notice.

The borrower having failed to repay the amount, notice is hereby given to the borrower and the public in general that the undersigned has taken symbolic possession of the property described herein below in exercise of powers conferred on him/her under Section 13(4) of the said Act read with Rule 8 of the said Act on this 16th day of January of the year 2024.

The borrower in particular and the public in general are hereby cautioned not to deal with the below mentioned property and any dealings with the property will be subject to the charge of the PUNJAB NATIONAL BANK, DHOLPUR COLLECTORATE Branch for an amount Rs. 9,45,816.06 (Rs. Nine Lacs Forty Five Thousand Eight Hundred Sixteen and Six Paise Only) as on 05.01.2024 and further interest and other charges. The borrower's attention is invited to provisions of sub-section (8) of section 13 of the Act, in respect of time available, to redeem the secured assets.

DESCRIPTION OF IMMOVABLE PROPERTY

Residential Plot No. 45 & 44A Hundwalpur Colony, Ondela Road, Dholpur-328001, in the name of Sharda Singh Sikarwar. Admeasuring: 900 Sq. feet. Boundaries are following: East: Plot No.44, West: Plot no.45 Part, North: Rasta, South: Plot No. 50 & 49. Chief Manager

Date: 16.01.2024 Place: Dholpur (Authorized Officer) Punjab National Bank

PUBLIC NOTICE

This is to inform public in general that Kotak Mahindra Bank Ltd has organized an auction in below mentioned respect of vehicles

Asset Make & Model	Registration No.	YOM	Minimum Reserve Price	Address
MAHINDRA	BLA2025T-Mah	2019	10,53,290.00	KOTAK MAHINDRA BANK LTD, 1st Floor, Trilokhari Heights, BLA2025T-Mah [R30G68175] 2019
MAHINDRA	BLA2025T-Mah	2019	11,79,477	8-C Madhuban Bank Street Udaipur-

BHAVANI SINGH BHATI/MUKESH SHARMA

Kotak Mahindra Bank Ltd. Contact: 9549847007/982816530 EMAIL - bhawanisg.bhati@kotak.com

UNDER HYPOTHECATION WITH M/S KOTAK MAHINDRA BANK IS UNDER SALE IN ITS "AS IS WHERE IS CONDITION" INTERESTER PARTIES CAN GIVE THEIR QUOTATIONS (ONLINE/OFFLINE) WITHIN 15 DAYS FROM THIS PAPER PUBLICATION I.E. ON OR BEFORE 03.02.2024 (Please note that closing Auction date would not be a Weekly off / Holiday).

Superintending Engineer PH Circle Kochi

KWA-JB-GL-6-2140-2023-24

YES BANK LIMITED Branch Office: 4th Floor, Grand Bazaar, Plot No. 307, Sarda Chandra Road, Dholeri Bazar, Jaipur - 302011 Registered Office: 16th Floor, 16th West, Western Express Highway, Santacruz East, Mumbai - 400055

POSSESSION NOTICE FOR IMMOVABLE PROPERTY

Whereas, The undersigned being the Authorized Officer of YES BANK Limited under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (54 of 2002) and in exercise of the powers conferred under section 13(12) read with Rule 9 of the Security Interest (Enforcement) Rules, 2002, issued a demand notice dated 21-Sept-23 by way of notice under section 13 (2) of SARFAESI Act, 2002 calling upon (1) Mr. Rakesh Chittora Reside at 17 Mahaveer Nagar 2 Maharani Farm Durgapura, Jaipur - Rajasthan 302018 And (2) Mrs. Shashi Chittora Reside at 17 Mahaveer Nagar 2 Maharani Farm Durgapura, Jaipur - Rajasthan 302018 to repay the amount mentioned in the said notice being INR 57,63,048.93 (RUPEES FIFTY SEVEN LACS SIXTY THREE THOUSAND FOURTY EIGHT AND PAISE NINETY THREE ONLY) as on 20th-Sept-23 together with further interest and other charges thereon, within 60 days from the date of receipt of the said notice.

The Borrower and Guarantors having failed to repay the full amount, notice is hereby given to the Borrower, Mortgagor, Guarantors, and the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him under section 13(4) of the said Act read with Rule 8 of the said Rules on 17th day of January of the year 2024.

The Borrower, Mortgagor and Guarantors in particular and the public in general is hereby cautioned not to deal with the said property and any dealings with the said property will be subject to the charge of YES BANK Limited for balance outstanding amount Rs. 57,63,048.93 (RUPEES FIFTY SEVEN LACS SIXTY THREE THOUSAND FOURTY EIGHT AND PAISE NINETY THREE ONLY) and interest costs thereon.

This is to bring to your attention that under Sec.13(B) of SARFAESI Act, where the amount of dues of the secured creditor together with all costs, charges and expenses incurred by secured creditor is tendered to the secured creditor at any time before the date of publication of notice for the public auction/ tender/ private treaty, the secured asset shall not be sold or transferred and no further steps shall be taken for transfer or sale of that secured asset.

DESCRIPTION OF IMMOVABLE PROPERTY

All the piece and parcel of Flat No. 6-101 on Ground Floor Shyama Residency Station at Plot No. 7 & 8 Purandari Ji ka Bagh Moti Doongri Road Jaipur - Rajasthan 302004 Admeasuring Built up 1297.00 Sq. Ft.

For YES BANK Limited Karik Sonkhija Authorized Officer

Date: 17/01/2024 | Place: Jaipur

Regional Stressed Asset Recovery Branch: Baroda Bhawan Ind Road, 13 Airport Plaza, Durgapura, Tonk Road, Jaipur-302018 Phone: 0141-2727166, Email: armjai@bankofbaroda.com

POSSESSION NOTICE (For Immovable property/ies)

(As per Appendix IV read with rule 8 (1) of the security interest (Enforcement) Rules, 2002) Whereas, The undersigned being the authorized officer of the Bank of Baroda under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (54 of 2002) and in exercise of powers conferred under section 13(12) read with Rule 3 of the Security Interest (Enforcement) Rules, 2002 issued a Demand Notice dated 03.12.2022 Calling upon the borrower Mrs. Reshu Agarwal W/o Mr. Brijesh Kumar Agarwal (Borrower) and Mr. Brijesh Kumar Agarwal S/o Ramavtar Agarwal (Borrower) to repay the amount mentioned in the notice being Rs. 32.08 Lakhs/- (Rupees Thirty Two Lacs and Eight Thousand Only) as on 03.12.2022 (inclusive of interest upto 16.07.2022) plus unapplied interest plus unsecured interest and other applicable charges together with further interest thereon at the contractual rate plus costs, charges and expenses till date of payment within 60 days from the date of receipt of the said notice.

The borrower having failed to repay the amount, notice is hereby given to the borrower and the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him/her under sub section (4) of the section 13 of the Act read with Rule 8 of the Security Interest (Enforcement) Rules, 2002 on this 16th Day of January of the year 2024.

The Borrower/Guarantors/Mortgagors in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of the Bank of Baroda for an amount Rs. 38,88,664.24 (Rupees Thirty Eight Lacs Eighty Six Thousand Six Hundred Sixty Four and Twenty Four Paise Only) as on 31.12.2023 plus unapplied interest and other applicable charges/expenses interest w.e.f. 01.01.2024 and further interest thereon at the contractual rate plus costs, charges and expenses till date of payment. The Borrowers attention is invited to provision of sub section (8) of section 13 of the Act, in respect of time available, to redeem the secured assets.

Description of the Immovable Property

All that part and parcel of the of Flat No 305, "Wing-C" 3rd Floor, "Shivraj Residency" Omare City, Ajmer Road, Jaipur admeasuring 1765 Sq. Ft. (Pratap Singh Meena)

Date: 16.01.2024 Place: Jaipur Chief Manager & Authorised officer

"IMPORTANT"

Whilst care is taken prior to acceptance of advertising copy, it is not possible to verify its contents. The Indian Express (P) Limited cannot be held responsible for such contents, nor for any loss or damage incurred as a result of transactions with companies, associations or individuals advertising in its newspapers or Publications. We therefore recommend that readers make necessary inquiries before sending any monies or entering into any agreements with advertisers or otherwise acting on an advertisement in any manner whatsoever.

KERALA WATER AUTHORITY e-Tender Notice

Tender No: Re-E-Tender No 27/2023-24/SE/PHC/CHN

AMRUT 2.0-Construction of 5 MLD STP and Allied Components-5 MLD STP - Sewer network and allied components in Marine Drive Zone-Sewerage Work.

EMD: Rs. 5,00,000/- Tender Fee: Rs. 19518/- Last Date for submitting Tender: 02-02-2024 03:00 pm Phone: 0484-2360645 Website: www.kwa.kerala.gov.in, www.tenders.kerala.gov.in

Superintending Engineer PH Circle Kochi

KWA-JB-GL-6-2140-2023-24

THE NAGPUR DISTRICT CENTRAL CO-OPERATIVE BANK LTD, NAGPUR.

Head Office: Ruikar Road, Gandhisagar, Nagpur- 440 018.

E-mail ID : nagpurccb.bank@gmail.com

website www.nagpurccb.bank.com Fax No. (0712) 2722897, Ph.No. 2729273, 2729309, 2722460, 2723128

E-TENDER NOTICE

E-Tender Notice for sale of Commercial Complex known as "Mahal Sankul" (Land & Building) owned by the NDCC Bank situated at Market Place on Tilak Road, Near Gandhi Gate, Mahal, Nagpur in Nagpur Municipal Corporation area, Ward No. 34, bearing N.M.C. House No. 25, 7 Floor constructed on land admeasuring 31486 Sq.Ft. and total built-up area 65785 Sq.Ft. is floated on website https://mahatenders.gov.in

Last date of Tender submission is 21.02.2024 at 5.00 p.m.

Interested persons may take note & visit the above mentioned site for further details.

S. M. Kudmulwar Chief Executive Officer

Nagpur Date : 18/01/2024 The Nagpur Dist. Central Co-op. Bank Ltd. Nagpur.

CHHATRAPATI SAMBAHJINAGAR MUNICIPAL CORPORATION

Town Hall, Near Post Office, Chh. Sambhajnagar Phone: 0240-2335336 to 40, www.chh.sambhajnagar.mahapalika.org, botsulm@gmail.com

No./CSMC/2024/58 Date : 18/01/2024

Expression Of Interest (EOI)

2nd Call (Second Call)

E Tender Notice No. 2023, AMCA, 971328, 2for FY 2023-24 Municipal Commissioner of "Chhatrapati Sambhajnagar Municipal Corporation" (CSMC) invites Expression of Interest (EOI) for selection of bidder to undertake development of a project under BOT to development of CTS No. 13917 Mechanical Multilevel Car Parking at Pathan gate having admeasuring area 1100 Sq.mtrs as per UD/CP, applicable norms and on the basis of sanctioned plans.

Details Such as bid document last date of submission, date of Pre bid conference etc. will be available from 19/01/2024 from 17.00 hrs. on following e-tender portal. https://www.mahatenders.gov.in

All interested bidders may apply online through this portal

Sd/- Municipal Commissioner & Administrator Municipal Corporation, CSMC

AU SMALL FINANCE BANK LIMITED (A SCHEDULED COMMERCIAL BANK)

Regd. Office : 19-A, Dhuleswar Garden, Ajmer Road, Jaipur-302001, CIN:L3691R1996PLC011381

APPENDIX IV [SEE RULE 8(I) POSSESSION NOTICE]

Whereas, The undersigned being the Authorized Officer of the AU Small Finance Bank Limited (A Scheduled Commercial Bank) under the "Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (54 of 2002) and in exercise of Powers conferred under section 13(12) read with Rule 3 of the Security Interest (Enforcement) Rules, 2002, issued demand notice dated 11-Nov-22 Calling upon the Borrower Mohan Milk Bhandar Through It's Proprietor Mohan Lal (Borrower), Mohan Lal (Co-Borrower), Smt. Nathi Devi (Co-Borrower) (Loan Account No. -L9001060120912576) to repay the amount mentioned in the notice being for Rs. 771544/- (Rs. Seven Lacs Seventy-One Thousand Five Hundred Forty-Four Only) within 60 days from the date of receipt of the said notice.

The borrower/ mortgagor having failed to repay the amount, notice is hereby given to the borrower/ mortgagor and the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him/her under sub-section (4) of section 13 of Act read with Rule 8 of the Security Interest Enforcement Rules, 2002 on this 18th Day of January of the year 2024.

The borrower/ co-borrower/ mortgagor in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of the AU Small Finance Bank Limited (A Scheduled Commercial Bank) for an amount of for Rs. 771544/- (Rs. Seven Lacs Seventy-One Thousand Five Hundred Forty-Four Only) as on 10-Nov-22 and interest and expenses thereon till full payment.

The borrower's attention is invited to provisions of sub-section (8) of section 13 of the Act, in respect of time available, to redeem the secured assets.

DESCRIPTION OF IMMOVABLE PROPERTY

All that part and parcel of residential/commercial property Land/Building/ Structure and fixtures Property Situated at PATTA NO 47, BOOK NO 6, SANKALP NO. 03, VILL - CHOP, PANCHAYAT - SAMITI, JALSU, TEHSIL - AMER, DIST - Jaipur, Rajasthan Admeasuring 77.45 Sqyds Owned by Smt. Nathi Devi

East : Main Road, West : After Way Common House & Chouk North : Self Session Land, South : WAVY

Date : 18-Jan-24 Authorised Officer -Sd/- Au Small Finance Bank Limited

Place : Jaipur

Aavas Financiers Limited (Formerly known as AU HOUSING FINANCE LIMITED) [CIN:L65922R12011PLC034297] Regd. & Corp. Office: 201-202, 2nd Floor, South End Square, Mansarovar Industrial Area, Jaipur, 302020

POSSESSION NOTICE

Whereas, The undersigned being the Authorized Officer of AAVAS FINANCIERS LIMITED (Formerly known as "AU HOUSING FINANCE LIMITED") under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (54 of 2002) and in exercise of powers conferred under section 13(12) read with Rule 3 of the Security Interest (Enforcement) Rules, 2002, issued a Demand Notice calling upon the borrowers mentioned herein below to repay the amount mentioned in the respective notice within 60 days from the date of receipt of the said notice. The borrowers having failed to repay the amount, undersigned has taken possession of the properties described herein below in exercise of powers conferred on me under Section 13(4) of the said Act read with Rule 9 of the said Act.

The borrower and Guarantor in particular and the public in general is hereby cautioned not to deal with the properties and any dealings with the property will be subject to the charge of the AAVAS FINANCIERS LIMITED (Formerly known as "AU HOUSING FINANCE LIMITED") for an amount mentioned as below and further interest thereon.

Name of the Borrower	Date & Amount of Demand Notice	Description of Property	Date & Type of Possession
NEPAL KUMAR II, Mrs. MANGLI DEVI, Mr. MAHINDER KUMAR, RAJENDER KUMAR	26 Nov 21 ₹ 2943835/- & ₹ 918376/- 25 Nov 21	PLOT NO A-95, KHASRA NO 635, GANGABHISHAN, BEHROR, DIST. ALWAR, RAJASTHAN Admeasuring 306.72 Sq. Mtrs	Physical Possession Taken on 19 Jan 24

Place : Jaipur Date: 21-01-2024 Authorised Officer Aavas Financiers Limited

PREMISES REQUIRED

Central Bank of India desires to acquire on long leasehold basis, approved office premises having carpet area of 83.61 to 120.77 sq. mt (900 to 1300 sq. ft.) in Neem Ka Thana, Dist. Sikar, Rajasthan which is ready for immediate possession. The property will be on the ground floor with adequate parking space for their Neem Ka Thana Branch. No Brokers or intermediaries please. Priority will be accorded to Government/ Semi Govt bodies or Public Sector Undertakings. Kindly Download the format/terms and conditions from the website www.centralbankofindia.co.in, or collect the same from our Regional Office, First Floor, Anand Bhawan S.C. Road Jaipur Last date for submission of offer is 31.01.2024 up to 5:00 PM. Bid documents received after due date and time will not be considered. Central Bank of India

Date: 20.01.2024 Regional Office Jaipur

PIRAMAL CAPITAL & HOUSING FINANCE LTD (Formerly known as Dewan Housing Finance Corporation Ltd.) CIN: L65910MH1984PLC023639

Registered Office: Unit No.-601, 6th Floor, Piramal Amit Building, Piramal Agastya Corporate Park, Kamani Junction, Opp. Fire Station, LBS Marg, Kuria (west), Mumbai - 400070 - w+91 22 3802 4000

Branch Office: 302/5, 3rd Floor, Jaipur Tower, Opp. AIR, M1 Road, Jaipur, Rajasthan- 302001

Contact Person: 1. Punit Bohra- 9413746022, 2. Vikram Singh Rathore- 8005785760, 3. Rohan Sawant- 9833143013

Pursuant to taking possession of the secured asset mentioned hereunder by the Authorized Officer of Piramal Capital & Housing Finance Limited (Formerly known as DHFL) under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 for the recovery of amount due from borrower/s, offers are invited by the undersigned for purchase of immovable property, as described hereunder, which is in the physical possession, on "As is Where is Basis", "As is What is Basis" and "Whatever there is Basis", Particulars of which are given below:

Loan Code/ Branch/ Borrower(s)/Co-Borrower(s)/ Guarantor(s)	Demand Notice Date and Amount	Property Address_final	Reserve Price (Rs. in amt)	Earnest Money Deposit (EMD) (10% of RP)	Outstanding Amount (18-01-2024)
Loan Code No.: 1530002594, Udaipur (Borrower), Mohan Lal (Borrower), Rekha Mali (Co Borrower 1)	Dt: 04-11-2022, Rs. 12,15,346/-, (Rs. Twelve lakh Fifteen Thousand Three Hundred Forty Six)	All the piece and Parcel of the Property bearing an extent - Plot No. 15 Shyam Savaria Complex Kh No. 1391/1, 1392 to 1398 Rajnagar, Rajasmandi Rajasthan- 313236 Boundaries As- North- Plot no. 28 South- Road East- Plot No. 14 West- Plot No. 15 (Only)	Rs. 15,20,000/- (Fifteen Lakh Twenty Thousand Only)	Rs. 1,52,000/- (One Lakh Fifty Two Thousand Only)	Rs. 14,67,067/- (Fourteen lakh Sixty Seven Thousand Sixty Seven Only)

DATE OF E-AUCTION: 22-02-2024, FROM 11.00 A.M. TO 2.00 P.M. (WITH UNLIMITED EXTENSION OF 5 MINUTES EACH), LAST DATE OF SUBMISSION OF BID: 21-02-2024, BEFORE 4.30 P.M.

For detailed terms and conditions of the Sale, please refer to the link provided in www.piramalfinance.com/e-auction.html or email us on piramal.auction@piramal.com

STATUTORY 30 DAYS SALE NOTICE UNDER SARFAESI ACT TO THE BORROWER/GUARANTOR / MORTGAGOR

The above mentioned Borrower/Guarantor are hereby notified to pay the sum as mentioned in section 13(2) notice in full with accrued interest before the date of auction. Failure to do so, which is in the physical possession will be auctioned/sold and balance dues if any will be recovered with interest and cost from borrower/guarantor.

Date : January 21, 2024 Sd/- (Authorised Officer) Piramal Capital & Housing Finance Limited

Place : Rajasthan

Recovery Cell, Circle SASTRA Centre, PNB Circle Office 9A Industrial area near DIC Kota Rajasthan. Branch Office: Kota IE, E Mail: b0826@pnb.co.in Mob: 6378660602

SALE NOTICE FOR SALE OF IMMOVABLE PROPERTIES

E Auction Sale Notice for Sale of Immovable Assets under the "Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002, read with proviso to Rule 8(1) & 9(1) of the Security Interest (Enforcement) Rules, 2002.

Notice is hereby given to the public in general and in particular to the Borrower and Guarantor (s) that the below described immovable properties mortgaged/charged to the Secured Creditor, the constructive/Physical/Symbolic Possession of which has been taken by the Authorized Officer of Punjab National Bank Secured Creditor, will be sold on "As is where is", "As is what is", and "Whatever there is" on the date as mentioned in the table herein below, for recovery of its dues due to the Bank/ Secured Creditor from the respective borrower (s) and Guarantor (s). The Reserve price and the earnest money deposit will be as mentioned in the below against the respective properties.

SCHEDULE OF THE SECURED ASSETS

Name of the Branch	Description of the Immovable Properties	(A) Reserve Price (Rs. in amt)	Date/ Time of E-Auction	Details of the encumbrance known to secured creditors
1. Rawat Bhatta Road (089510)	All Part & Parcel of Residential Flat No. 1104, 11th floor Pukhraj Nagar, Baranagar main road, Gram - Rampura Tehsil- Ladpura Kota Raj standing in the name of Mr. Shambhu Singh S/o Phool Chand Singh Build Up Area 668.76 Sq. Ft. Bounded - North: Flat No. 1105, East- Corridor, South- House No. 1103, West- Self Back (Open Space)	Rs 3465000/-	13-02-2024	Not Known
Shambhu Singh & Smt Seema Singh		Rs. 3465000/-	12.00 PM	
Add- H.No.875, Near Transport Nagar, Subhas Nagar Yojna Kota Rajasthan.	Mr. Shambhu Singh S/o Phool Chand Singh Build Up Area 668.76 Sq. Ft. Bounded - North: Flat No. 1105, East- Corridor, South- House No. 1103, West- Self Back (Open Space)	Rs. 1000000/-	04.00 PM	

TERMS AND CONDITIONS- The sale shall be subject to the Terms & Conditions prescribed in the Security Interest (Enforcement) Rules 2002 and to the following further conditions: 1. The properties are being sold on "AS IS WHERE IS BASIS" and "AS IS WHAT IS BASIS" and "WHATEVER THERE IS BASIS". 2. The particulars of Secured Assets specified in the Schedule hereinabove have been stated to the best of the information of the Authorized Officer, but the Authorized Officer shall not be answerable for any error, misstatement or omission in this proclamation. 3. The Sale will be done by the undersigned through e-auction platform provided at the Website https://www.msccommerce.com on above mentioned date 4. For detailed terms and conditions of the sale, please refer to the website https://www.lbajp.in, http://www.msccommerce.com/

Date: 20-01-2024 Place: Kota STATUTORY 15 DAYS NOTICE UNDER RULE 8(6) OF THE SARFAESI ACT, 2002 Authorized Officer Punjab National Bank Secured Creditor

PIRAMAL Finance

Branch Office: ICICI Bank Ltd. Regional Office Jsel Building, Malviya Nagar JLN Marg-Jaipur- 302017

PUBLIC NOTICE - TENDER CUM E-AUCTION FOR SALE OF SECURED ASSET

[See proviso to rule 8(6)]

Notice for sale of immovable assets

E-Auction Sale Notice for Sale of Immovable Asset under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8 (6) of the Security Interest (Enforcement) Rules, 2002.

Notice is hereby given to the public in general and in particular to the Borrower(s) and Guarantor(s) that the below described immovable property mortgaged/charged to the Secured Creditor, the Physical Possession of which has been taken by the Authorized Officer of ICICI Bank Ltd. will be sold on "As is where is", "As is what is", and "Whatever there is", as per the brief particulars given hereunder;

Sr. No.	Name of Borrower(s)/ Co-Borrower(s)/ Guarantors/ Loan Account No.	Details of the Secured asset(s) with known encumbrances, if any	Amount Outstanding	Reserve Price Earnest Money Deposit	Date and Time of Property Inspection	Date & Time of E-Auction
1.	Vikram Singh Chavhan (Borrower), Seeta (Co-Borrower), Kanwar A/C No. LBJAI00005127164	Flat No. S-1, Second Floor Plot No. 328, Green Park, Benar Road, Jaipur- 303101, Built Up Area: 744.02 SQ. FT Super Built Up Area: 1004.42	Rs. 20,70,093/- as on January 15, 2024.	Rs. 15,10,000/-	Rs. 15,10,000/- to 11:00 A.M. to 12:00 Noon	February 19, 2024 from- 11:00 A.M. to 12:00 Noon
2.	Sangeeta Jain (Borrower), Vinay Kumar Jain (Co-Borrower), Loan A/C No. LBJAI00005232570	Flat No. S-02, Second Floor Situated At Plot No. C-13 Airport Enclave C Block Gram Tilawala Sangar, Jaipur, Rajasthan- 302011, Built Up Area: 1150 Sq.ft	Rs. 36,42,779/- (as on January 15, 2024)	Rs. 28,90,000/- to Rs. 2,89,000/-	Rs. 28,90,000/- to 11:00 A.M. to 12:00 Noon	February 19, 2024 from- 11:00 A.M. to 12:00 Noon

The online auction will take place on the website of e-auction agency M/s NexXen Solutions Private Limited (URL Link-https://disposalhub.com). The Mortgagors/noticee are given a last chance to pay the total dues with further interest till February 17, 2024 before 05:00 P.M. else these secured assets will be sold as per above schedule.

The Prospective Bidder(s) must submit the Earnest Money Deposit (EMD) Demand Draft (DD) (Refer Column E) at ICICI Bank Ltd. Regional Office Jsel Building, Malviya Nagar JLN Marg-Jaipur 302017 on or before February 17, 2024 before 05:00 P.M. and thereafter they need to submit their offer through the above mentioned website only on or before February 17, 2024 before 05:00 P.M. along with scan image of Bank acknowledged DD towards proof of payment of EMD. Kindly note, in case prospective bidder(s) are unable to submit their offer through the website then signed copy of tender documents may be submitted at ICICI Bank Ltd. Regional Office JSEL Building, Malviya Nagar JLN Marg-Jaipur- 302017 on or before February 17, 2024 before 05:00 P.M. Earnest Money Deposit DD/PO should be from a Nationalised/Scheduled Bank in favour of "ICICI Bank Limited" payable at Jaipur.

For any further clarifications with regards to inspection, terms and conditions of the e-auction or submission of tenders, kindly contact ICICI Bank Limited on 9252097970

Please note that Marketing agencies 1. NexXen Solution Private limited 2. Augoe Asset Management Pvt Ltd, 3. Hecta Proptech Pvt. Ltd. have also been engaged for facilitating the sale of this property.

The Authorized Officer reserves the right to reject any or all the bids without furnishing any further reasons.

For detailed terms and conditions of the sale, please visit www.icicibank.com/n4p4s

Date: January 20, 2024 Place: Jaipur Authorized Officer ICICI Bank Limited

ICICI Bank Branch Office: ICICI Bank Ltd. Regional Office Jsel Building, Malviya Nagar JLN Marg-Jaipur- 302017

PUBLIC NOTICE - TENDER CUM E-AUCTION FOR SALE OF SECURED ASSET

[See proviso to rule 8(6)]

Notice for sale of immovable assets